

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

PRESENT: SHRI V. NALLASENAPATHY
MEMBER (TECHNICAL)

PRESENT: SHRI B.S.V. PRAKASH KUMAR
MEMBER (JUDICIAL)

Attendance-cum-order sheet in the case of M/s. Mansingka Industries Ltd.

CP No. 86/2012 u/s 397-398

DATE : 07.07.2016 TIME: 2.00 P M

SR. NO

NAME

DESIGNATION

SIGNATURE

①

V. P. VERMA


Adv. for
Petitioner
I/b. by P. Surange


V. Verma

Order

C.P No. 86/397-398/NCLT/MB/MAH/2012

1. Advocate for Petitioner ^{is} was present.
2. None appeared for the Respondent.
3. At request of the Petitioner side, matter is listed on 25th August, 2016 at 10.30 a.m. for hearing.


B.S.V. PRAKASH KUMAR
Member (Judicial)


V. NALLASENAPATHY
Member (Technical)

Dated: 7th July, 2016.